## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/528/ (IB)/2017

NAME OF THE PETITIONER(S)

: BASF INDIA LTD

NAME OF THE RESPONDENT(S)

: MOSMETRO INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Connect For Responde

**ORDER** 

Heard arguments by both the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc